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Division Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M

Name of the Company	Arun Kumar jain -Vs- Flower Dealcom Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Vikash Singh, Adv	Operation Creditor	Sib 7/8/17
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ORDER

Ld. Counsel for the petitioner is present. No one responded from the respondent's side.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 23/08/2017.

  
(K.R.Jinan)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)

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